

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3558

ANSWERED ON:24.08.2011

TASK FORCE ON COMMUNITY MOBILIZATION FOR RTE ACT

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Task Force on community mobilization for the Right of children to Free and Compulsory Education (RTE) Act, 2009 headed by Kiran Karnik has submitted its report;
- (b) if so, the salient features of its recommendations;
- (c) whether the Government has proposes to launch 100 days campaign for community mobilization on RTE in view of lack of awareness among common people about the provisions of RTE Act 2009;
- (d) if so, the details thereof alongwith the details of states where this campaign will be launched; and
- (e) the steps taken by the Government for the effective implementation of RTE Act?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): The Task Force on Community Mobilization constituted by the National Advisory Council (NAC) under the Right of Children to Free and Compulsory Education (RTE) Act has recommended to the NAC a plan for community mobilization and media campaign for creating awareness of the RTE Act including 100-day National campaign involving Non-Governmental Organisations, Government and Panchayat Raj Functionaries across the country.

(e): The RTE Act has come into force from 1st April, 2010. The States/UTs have undertaken the task of implementing the provisions of the RTE Act. Sarva Shiksha Abhiyan (SSA) is the main vehicle for implementation of the RTE Act. The norms under SSA have been aligned with the provisions of the RTE Act for its effective implementation. In addition, a revised funding pattern in the 65:35 ratio between the Centre and States (90:10 for North Eastern States) has been notified for implementation of SSA programme from 2010-11 onwards.